

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A.379 of 1997
(D.A.860 of 1997)

Date of Order : 23.1.1998

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. S. Dasgupta, Administrative Member.

KRISHNA RABI DAS

Vs.

UNION OF INDIA & ORS.
(CLW)

For the applicant : Ms. B. Mondal, counsel.

For the respondents: Mrs. B. Ray, counsel.

ORDER

The application being not pressed, it is
rejected.

No order is passed as to costs.


(S. Dasgupta)
Administrative Member


(S.N. Mallick)
Vice-Chairman